

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4123

ANSWERED ON:21.03.2013

PROJECTS IN RAJASTHAN

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Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of projects of irrigation and drinking water in Rajasthan to which sanction has been accorded during the last three years;
- (b) the details of share of the Union and State Governments therein and the amount released by the Union Government each year;
- (c) the number of projects completed and the number of projects under construction and the time by which the projects under construction are likely to be completed;
- (d) the area of land being irrigated by these projects, project-wise; and
- (e) the details of the irrigation projects not being implemented properly and the steps taken by the Government to make the irrigation projects effective?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) 5 projects of Rajasthan were accepted by Technical Advisory Committee of Ministry of Water Resources during last three years. These projects are- Narmada Canal Project (Revised), Modernisation of Gang Canal system (Revised), Relining of Indira Gandhi main Canal, Stage-I (ERM), Indira Gandhi Nahar Project, Stage-II (Revised) and Rajgarh Medium Irrigation Project accepted in 2012.

(b) The Central Government is providing central assistance (CA) to Major, Medium and ERM projects of State Governments as per the "Modified guidelines for the Accelerated Irrigation Benefits Programme (AIBP) effective from December, 2006". The central assistance will be in the form of central grant which will be 90% of project cost in case of special category States, projects benefiting drought prone area, tribal area and flood prone area and 25% of project cost in case of Non-special category States. The balance cost of the project as the state's share is to be arranged by the state government from its own resources. The detail of fund released during the last three years under AIBP to projects of Rajasthan State is given below:

(in crore Rupees.)

Project Name	Central/	2009-10	2010-11	2011-12
State share				

Narmada Canal	1:3	135.297	41.920	0.00
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Modernisation of Gang Canal	1:3	8.110	0.00	3.375
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(c) & (d) The list of completed and ongoing projects under AIBP in Rajasthan State along with targeted irrigation potential is at Annexure

(e) Irrigation being a State Subject, irrigation projects are planned, executed, funded and maintained by State Governments from their own resources and as per their priorities. However, projects included under AIBP for Central assistance (CA) are required to be completed in a time bound manner after inclusion in the programme for which the State Government is required to enter into MOU with Central Government. Central Water Commission (CWC) carries out periodical monitoring of physical and financial progress of the projects which involves periodical visit and submission of the status report, at least twice in a year, of the project by CWC. Review meeting is taken by Secretary (WR), GOI every year with the Secretary (WR)/ Irrigation of the state governments, officers of CWC,

MOWR and Planning Commission to review the physical and financial progress of the projects under AIBP.